

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.04.2023** (TUESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10.25AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 139/2022 IA No.324/2022 IA.No325/2022	G Balasubramaniam Vs Indian Overseas Bank & Anr	Dr. KS Ravichandran	Mr. ML Ganesh Mr.AG Sathyanarayana - R2

10.30AM
(**VIRTUAL MODE**)

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Com App (AT) (Ins) No.105/2023	Thippareddygari Harikrishna Reddy VS Indiabulls Hpusing Finance Ltd	Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian	
2	Com App (AT) (Ins)No.106/2023 Leave to Appeal IA No.388/2023 For Stay IA No.389/2023 & IA No.390/2023	Mr. GVBR Reddy VS MR. Maligi Madhusudhan Reddy	Mr Anant Meratia	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 181/2022 For Exemption IA No.411/2022 For Stay	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao Mr. K Koteswara Rao

	IA No.410/2022 Leave to file IA No.412/2022 To implead IA No. 743/2022			
--	--	--	--	--

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd.	Mr. Varun Srinivasan	Mr. V V Sivakumar-R3
5	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Ms R. Mithra- R1& R2
6	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022	Wind Construction Limited Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B ShanmithaR3
7	Comp App (AT) (CH) (Ins) No. 261/2022 For Stay IA. No. 553/ 2022 Adv. Hg. IA No. 939/2022	AL Sudershan Vs Syndicate Bank & Anr	M/s. Aiyar & Dolia	Mr. ML Ganesh- R1 M/s JVL BharathiR2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia

9	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M Kishan Rao & 9 Ors Vs. Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
10	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	M/s Aiyar & Dolia	Mr. ML Ganesh
11	Comp App (AT) (CH) (Ins) 257/2022 For Stay IA No 541/2022, For Exemption IA No.542/2022, Leave to file IA No.543/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Ors WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R
12	Comp App (AT) (CH) (Ins) 259/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022 Leave to file IA No.551/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
13	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan R2 Ms. Ramya- R3
14	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
15	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4

16	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
17	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
18	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
19	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
20	Comp App (AT) (CH) (Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy Mr. N V Saisunder	Mr Philip Mathew
21	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd	Ms.Hema Srinivasan	Mr.P Giridharan
22	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. P.S. Suman	Mr.S SathiyannarayananR2, Ms.Pavithra D- R1 & R3
23	Comp App (AT) (CH) (Ins) No. 325/2021 For Condone Delay IA No. 675/2021 To implead IA No. 26/2021 For Urgent Listing IA No. 151/2021 For Stay IA No. 674/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan R1 M/s Vashi and Vashi R3

2.00 PM

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
25	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022 Urgent Hearing IA No. 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr WITH	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
26	Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr WITH	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
27	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
28	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay	Bhilwara Green Energy Ltd. Vs	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2

	IA No. 693/2021	Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr WITH		
29	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
30	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 For Intervention IA No. 190/2022 To implead IA No. 521/2022 For Direction IA No. 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors WITH	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
31	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited WITH	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
32	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022 To Intervene IA No. 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr WITH	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
33	Comp App (AT) (CH) (Ins) No.94/2022 For Stay	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3

	IA No. 220/2022	WITH		
34	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
		WITH		
35	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
		WITH		
36	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
		WITH		
37	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2
		WITH		
38	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG Sathyanarayana

	For Stay IA No. 430/2022 To implead IA No. 590/2022			
		WITH		
39	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
		WITH		
40	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
		WITH		
41	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link - vcnclatchennai5@gmail.com
Ph-044-28880500